

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2325  
ANSWERED ON:11.03.2015  
NATIONAL URBAN TRANSPORT POLICY  
Suresh Shri Doddaalahalli Kempegowda

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has received proposals from the various State Governments under National Urban Transport Policy;
- (b) if so, the details thereof, State-wise;
- (c) the number of proposals cleared during the last three years and the current year, State-wise; and
- (d) the details of proposal lying pending and the reasons therefor along with the time by which pending proposals are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a)&(b): National Urban Transport Policy (NUTP) provides framework for development of urban transport. Various projects for urban transport like Buses, Bus Rapid Transit System (BRTS), Metro Rail Systems etc. and preparation of Feasibility Study Report (FSR), Detailed Project Reports (DPRs) and Comprehensive Mobility Plans (CMPs) are sanctioned under different schemes of the Ministry.

(c): State-wise details of proposals cleared during the last three years and the current year are given at Annex-1.

(d): Appraisal and approval of the proposals is a continuous process wherein the Ministry of Urban Development seeks comments from various stakeholders and the issues raised by the stakeholders are addressed by the concerned authorities. The approval of the project also depends on its viability and availability of funds. As such no time frame can be given for clearance of proposals.